

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.129/9/AMR/2022		9 of IBC	Southern Power Distribution Company of A.P. Limited Vs. Akshay Profiles Private Limited

**ORDER**

Ms.Sarvani Desi Raju, Counsel for the OC present. Mr. Naresh Kumar Sangam, Counsel for the CD present. The counsel for the CD submits that the counter is filed. The office to check and put up the same by the next date of hearing. For filing rejoinder, list the matter on 17.04.2023.

**Sd/-  
JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

*RSN*